(vi) The Government does not generally extend sovereign guarantee to borrowings by enterprises. Exceptions are made in select cases on consideration of special terms of the loan or the nature of the public sector undertaking raising the borrowings.

#### NRI Deposits with SBI

2626. SHRIMATI KAMLA SINHA: Will the Minister of FINANCE be pleased to state:

- (a) what is the Non-Resident Indians' total deposit with SBI in 1992-93; and
- (b) what has been the inflow and outflow ratio of the deposits during the sjame period?

OF MINISTER STATE IN THE MINISTRY OF **FINANCE** AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENT ARY AFFAIRS (DR. **ABRAR** AHMED): (a) and (b) As per the report of State Bank of India the Non-Resident total Indians' (NRIs) deposits with the Bank at the end of March 1992 and upto 19th February 1993 4906 crores were Rs. Rs. 5784 crores respectively, showing p growth of Rs. 878 crores upto 19th 1993 over March 1992 levels. The information regarding inflow and outflow ratio of NRI deposits is not generated by the data reporting System.

### Excise Duty collection from Vidarbha Region

2527. SHRI SURINDER KUMAR SINGLA:

DR. SHRIKANT RAMCHAN-DRA JICHKAR:

Will the Minister of FIN-ANCE be pleased to state:

- (a) what are the names of the first twenty five largest Central excise | duty payers and the amount of cen- tral excise paid or due on them for the last three years in the Vidarbha (Nagpur) region of Maharashtra;
- (b) what is the total amount of ex cise duty collected from Vidarbha region during the last three years; and
- (c) what is the total amount of [arrears due and the names of the first 10 parties in arrears and the amount of arrears on them?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE! (SHRI ML V. CHANDRASHEKHAR MURTHY): (a) Statement showing the names of the first 25 largest Central excise duty payers land the amount o'f Central excise paid during the , last three years.

### Statement

Name of Duty Payers					Amount of Excise Du (Rs. in cro		Central Excise Duty due As on 28-2-93	
					1989-90	1990-91	1991-92 165.16	(Rs, in Lakhs)
D.C.L. Polyester Ltd., Mouda					6.39	59.70		
L & T, Awarpur					41.13	49.43	54.52	Nil
Ballarpur Inds. Ltd., Awarpur				•	25.78	22.74	32.22	32.84
Hindustan Lever Ltd., Yeotmal/Khamgaon					18.40	24.14 26.75		52.25

Name of Duty Payers		Amount of Excise Dut (Rs. in cros	Central Excise Duty due As on 28-2-93		
		1989-90	1990-91	1991-92	(Rs. in Lakhs)
Manikharh Cement, Gadchandur		12.39	21.38	23.61	2.38
A.C.C. Ltd., Ghugus		10.09	12.43	15.73	Mil
M.E.L., Chandrapur		9.43	10.98	14.27	Nil
Voltas Ltd., Warora		4.38	4.73	10.99	4.74
Universal Ferro Alloys, Tumsar		6.15	8.36	9.71	19.19
V.I.P. Inds. Pvt. Ltd.		2,57	3.96	6.69	7.33
Khandelwal Ferro Alloys Ltd., Kanhan .		3,36	4.66	4.09	0.91
Sun Flag Inron & Steel Ltd., Bhandara .		2.68	3.01	3.42	8.9
Bajaj Plastic Ltd., Nagpur		3.73	2.31	3.53	7.08
Nippon Denro Ispat Ltd., Kalmeshwar .		2.49	3,88	3.32	18.89
Orient Syntex Ltd., Yeotmal		1.48	1.46	3.43	32.43
Noble Explochem Ltd., Hingni		1.35	1.54	2.58	0,72
Central Cables Ltd., Nagpur		1.08	1,18	2.53	42.36
Jijamata Sah. Sakhar Karkhana Dusarbid		0.64	0.97	2.06	1.90
Vasant Sah. Sakhar Karkhana Pophali .		1.44	1.44	2.05	Nil
R.S.R.M. Hinganghat		1.81	1.34	2.01	Nil
Ashok Leyland Gadegaon		0.27	1.14	1.98	0.89
Empress Mills Nagpur	,	1.64	1.40	1.65	13.65
Vardhan Syntex Khamgaon		1.93	1.38	1.64	5.03
Moti Electrical Naspur		1.04	1.99	1.39	Nil
Coventry Springs Engg. Ltd., Nagpur .		1.69	1.34	1.25	Nil

<sup>(</sup>b) The total amount of excise duty collected from Vidarbha during 
the last three years is given below:—

Year					Amount of duty collected (Rs. in crores)
-		<del></del>	 	 	
1 <b>989-9</b> 0 .					212.82
1 <b>990-91</b> .					295.91
1991-92 .		•			455.83

(c) As on 1-3-93 the total amount of arrears outstanding is Rs. 21.00 crores. The nafes of first ten parties in arrears and amount of the arrears against each of them is given below:—

Name of the Party						Amount of arrears (Rs. in crores)
Simplex Mills, Akola				•	٠.	5,35
Stretch Fibre, Nagpur						2,75
Hari Vishnu Packaging Ltd., Nagpur		•				2,30
Hindustan Lever Ltd., Khamgaon						0.52
Wox Collers, Nagpur						0.48
Central Cables Ltd., Nagpur .						0.42
Ashok Babulal Wadhwani, Gondia			•	• '		0.38
Nagpur Alioys Casting, Nagpur	·					0.38
Chandrapur Conductors P./. Ltd., Ci	nand	lrapur				0.37
Ballarpur Ind. Ltd., Ballarpur.						0,33

## Indome Tax arrears from Assessees of Vidarbha Region

# 2528. SHRI G. PRATHAPA REDDY: DR. SHRIKANT RAMCHAN-DRA JICHKAR:

Will the Minister of FINANCE be pleased to state:

- (ia) the names of the first twenty-five largest Income tax payers in the Nagpur (Vidarbha) region of Maharashtra and the amount of Income tax paid or due on them for the last three years;
- (b) what is the total amount of Income tax collected from Vidarbha region during the last three years;
- (c) what is the total amount of ,arrears due and the names of the first ten parties?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ML V. CHANDRASEKHAR MURTHY): (a) to (c) The information is being collected and will be laid on the Table of the House.

### Pending cases under Benami . Transaction Act

2529. DR. YELAMANCHILI SIVA-JI: Will the Minister of FINANCE be pleased to state:

- (fi) what is the number of case; pending under Benami Transations Act (Prohibition) 1988;
- (b) what is the total value involved;
  - (c) since, how long they are pending;
  - (d) what is the stage of each ca.-o; and
- (e) what is the number of casps that have been settled?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M. V. CHANDRASHEKHAR MURTHY): (a) Sir, the authority to be prescribed for implementing the Act and the procedure to be followed by the authority in respect of agricultural and non-agricultural transactions are under the active consideration of the Government. Since a final